

**GOVERNMENT OF INDIA
MINISTRY OF INFORMATION AND BROADCASTING**

**LOK SABHA
UNSTARRED QUESTION NO.667
TO BE ANSWERED ON 26.02.2016**

FACILITIES TO REPORTERS

667. SHRI TAMRADHWAJ SAHU:

Will the Minister of INFORMATION AND BROADCASTING

be pleased to state:

- (a) the present status of facilities/amenities being provided to media persons including Press Information Bureau (PIB) accredited media persons;
- (b) whether the Government proposes to extend/provide more facilities to all media persons including PIB accredited media persons; and
- (c) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING [(COL RAJYAVARDHAN RATHORE (Retd.))]

- (a) The following facilities are being provided by Government of India to the media persons including Press Information Bureau (PIB) accredited media persons: -
 - (i) One time ex-gratia relief on urgent basis under "Journalists Welfare Scheme (JWS)" to journalists/their families in the event of death or permanent disability; the cost of treatment for major ailments and in cases of accidents causing serious injuries necessitating hospitalization. Besides, non-accredited journalists are also eligible for financial assistance from JWS if they have been journalists as defined under the JWS Guidelines for a minimum period of five years.
 - (ii) Central Government Health Services {CGHS} facility by Ministry of Health & Family Welfare to PIB accredited journalists based in Delhi and National Capital Region.
 - (iii) Allotment of Government accommodation under Press Pool to PIB accredited journalists based in Delhi and National Capital Region.
 - (iv) Concession in rail fares is given by the M/o Railways to press correspondents accredited by Government of India, State Governments, Union Territories and Districts for unlimited travel on bonafide press works.
- (b) & (c) At present, there is no proposal under consideration to extend/provide more facilities to all media persons including PIB accredited media persons.
